

F. No. STD/43-FA-Notifications/2024
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, the 28th April, 2026

Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding enforcement of the new standards for Meat Sausages notified under Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025 – reg.

Reference is drawn to direction dated 30.01.2026 issued *vide* F.No. STD/43-FA-Notifications/2024 wherein the compliance period for the provision relating to new standards for Meat Sausages under the Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025 was extended for a period of three months from the date of enforcement i.e. 1st February, 2026.

2. In this context, representations have been received from the meat industry highlighting technical and practical challenges in complying with the new standards for the preparation of meat sausages for which a comprehensive scientific study to address these challenges is underway, along with requests for extension of the compliance timeline for these standards.

3. After due consideration of the implementation challenges faced by the Food Business Operators (FBOs) and pending study result for risk assessment, it has been decided to further extend the compliance period for the standards of Meat Sausages for a period of six months from 1st May, 2026.

4. This issues with the approval of the Competent Authority in exercise of the powers conferred under Section 16 (5) of the Food Safety and Standards Act, 2006.

Encl: Copy of direction dated 30.01.2026

Digitally signed by
Alka Rao
Date: 28-04-2026
16:28:17

(Dr. Alka Rao)
Advisor (Science & Standards & Regulations)
Food Safety and Standards Authority of India

To:

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers, FSSAI
4. CITO, FSSAI – for uploading on the website

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Divisional Heads, FSSAI

F. No. STD/43-FA-Notifications/2024
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, the 30th January, 2026

Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding enforcement of the new standards for Meat Sausages notified under Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025 – reg.

This is regarding compliance period for the provision relating to new standards for Meat Sausages under the Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025.

2. The Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025 were published in the Gazette of India, Extraordinary, Part III, Section 4, *vide* notification number F. No. STD/43-FA-Notifications/2024 dated 10th July, 2025 with compliance from 1st February, 2026.

3. Subsequent to the issuance of the final notification, several representations were received from the meat industry highlighting technical and practical challenges in complying with the new standards for the preparation of meat sausages, along with requests for extension of the compliance timeline for these standards.

4. After due consideration of the representations received from the Food Business Operators (FBOs), it has been decided to extend the compliance period for the standards of Meat Sausages by a further period of three months from 1st February, 2026.

5. This issues with the approval of the Competent Authority in exercise of the powers conferred under Section 16(5) of the Food Safety and Standards Act, 2006.



(Anil Mehta)
Director (Regulation)

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